

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : IDBI Bank Ltd.  
Vs  
CS Aditya Praveen

**MAIN PETITION NUMBER** : CP(IB)/241(CHE)2022  
**(IA/MA) APPLICATION NUMBERS**

IA/351(CHE)/2024

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**ORDER**

Present: Ms. Pavithra Sundararajan, Ld. Counsel for the Petitioner.  
Ms. Nandhini Agarwal, Ld. Counsel for the Respondent.  
CA. K. Ramakrishnan, IRP in person.

Ld. Counsel for the Respondent submits that reply is ready but the same could not be filed since there was a security code issue.

Copy however served on the Counsel for the Petitioner.

**Registry is directed to accept the reply.**

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **24.06.2024**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**Sd/-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs